

Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/1874/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. L. Das,  
Presiding officer,  
Industrial Tribunal,  
Cachar, Silchar

Dated Guwahati the 9<sup>th</sup> April, 2019.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. ITS.01/2019/579 date 05.04.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 17.04.2019 and 20.04.2019 along with station leave permission from the evening of 12.04.2019 to the morning of 22.04.2019 (before court hour), as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence, the senior most Judicial Officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

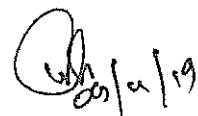
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**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-79/2004/1875-1A, dated 09.04.19

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. ✓ The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

